Need to expedite completion of construction of rehabilitation and resettlement colony under Kovvada Nuclear Power Plant Project in

## Andhra Pradesh-Laid

SHRI APPALANAIDU KALISETTI (VIZIANAGARAM): I wish to draw the attention of the Government to the long-pending construction of the Rehabilitation and Resettlement (R&R) colony for the Kovvada Nuclear Power Plant project. Despite land acquisition being completed years ago, affected families are still awaiting resettlement due to delays in providing basic infrastructure such as roads, water supply, electricity, schools, and healthcare facilities at the designated R&R colony. The project-affected people, who have sacrificed their ancestral lands for a national infrastructure project, continue to live in uncertainty and hardship. The delay in completing the R&R colony violates their rights and has led to widespread dissatisfaction and protests in the region. Moreover, repeated assurances from authorities have not translated into concrete action. I urge the Government to immediately intervene, allocate the necessary funds, and fast-track the construction of the R&R colony so that displaced families receive proper rehabilitation at the earliest. I also request that the Government set clear deadlines for the completion of the colony and ensure regular monitoring of the project?s progress.